NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 26.04.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CA 29/16, CA 30/16, CA 31/16 in CP 10/2008	IA 3/17 IN TP 11/16	Hearing	397/398	S.N. Harish & Anr. Vs Pods Biotech Pvt. Ltd. & 3 Ors.

NO.	& PHONE NUMBER	REPRESENTATION TO WHOM	
SL.	NAME (IN CAPITAL)		SIGNATURE

D.13hann prædeef 5. N. Henish (Petitioner) Blampredery. 8050368685 For SREEVATS A AssociATES

@ J.V. SKINIVAS Advocac for Rr 994543130

Counsel for petitioner is present. Counsel for R-2 is present. He requested time to file objections. Petitioner counsel is directed to collect notices from the Registry and serve on R-1, 3, and R-4.

Time granted till 07.06.2017.

MEMBER (J)

MEMBER (T)